## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

**APPLICATION NUMBER** 

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PETITION NUMBER

: TCP/32/2016

NAME OF THE PETITIONER(S)

: K.R.Reshma Sawni

NAME OF THE RESPONDENT(S)

: Varnam Printing Inks P Ltd and 5 others

**UNDER SECTION** 

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1) ABISHEK RAMAN

counsel for

Petitioner

2) Siddarth H

Coursel for 4th Respondent

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## **ORDER**

Shri Abishek Raman, counsel for petitioner present. Shri B Ulhas Velan, counsel for R1 to R3 and Shri H Siddarth, counsel for R4 present. Counsel for R1 to R3 submitted that petitioner is taking time to drag on the matter without submitting their arguments. He has made a proposal and intends to file the same in regard to handing over of the properties for disposal and clearing the liabilities of the creditors as well as the banks. He sought time for filing the same. Time enlarged at request. Put up on <u>07.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy)
Member (Judicial)